

12.07 hrs.

## PAPERS LAID ON THE TABLE

**PETROLEUM (FIRST AMENDMENT) RULES, 1982 UNDER PETROLEUM ACT, 1934 REVIEW ON AND ANNUAL REPORT OF BHARAT LEATHER CORPORATION LIMITED, AGRA, FOR 1980-81 AND A STATEMENT FOR DELAY**

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table:

(1) A copy of the Petroleum (First Amendment) Rules, 1982, (Hindi and English versions) published in Notification No. G.S.R. 315 in Gazette of India dated the 27th March, 1982, under sub-section (4) of section 29 of the Petroleum Act, 1934.

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bharat Leather Corporation Limited, Agra, for the year 1980-81.

(ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4282/82].

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4283/82].

**REVIEW ON AND ANNUAL REPORT OF THE SPONGE IRON INDIA LIMITED, HYDERABAD, FOR 1980-81 AND A STATEMENT FOR DELAY**

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI

CHARANJIT CHANANA): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Sponge Iron India Limited, Hyderabad, for the year 1980-81.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1980-81, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4284/82].

**ARMS (AMENDMENT) RULES, 1982 UNDER ARMS ACT, 1959**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Arms (Amendment) Rules, 1982, (Hindi and English versions) published in Notification No. G.S.R. 509 in Gazette of India dated the 5th June, 1982 under sub-section (3) of section 44 of the Arms Act, 1959. [Placed in Library. See No. LT-4285/82].

**ANNUAL REPORT OF AND REVIEW ON THE WORKING OF SAHA INSTITUTE OF NUCLEAR PHYSICS, CALCUTTA FOR 1980-81, A STATEMENT FOR DELAY IN LAYING ITS ANNUAL REPORT OF AND REVIEW ON THE WORKING OF TATA MEMORIAL CENTRE, BOMBAY FOR 1980-81 AND STATEMENT FOR DELAY IN LAYING ITS ANNUAL REPORT**

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): I beg to lay on the